## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 24/(MAH)/2012 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.02.2017

NAME OF THE PARTIES:

M/s. Amrex Marketing Pvt. Ltd.

V/s.

M/s. Nikiceramics Industries Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 111A of the Companies Act 1956.

S. No. NAME DESIGNATION SIGNATURE

Og. Adv. Ratnesh Sharma Respondent Search

O2. Adv. Sounderpoon Mondal. Pittioner

i/b Jamesh and Co.

ORDER

## T.C.P. No. 24/111A/CLB/MB/ 2012

The Petitioner side is present. Mr. Ratnesh Sharma has appeared on behalf of R2 (Proforma Respondent). None present on behalf of the answering Respondents. The Proforma Respondent is at liberty to file reply within 15 days hereof.

List this matter for hearing on 10.03.2017

Sd/-

B.S.V. PRAKASH KUMAR MEMBER (JUDICIAL).

Sd/-

V. NALLASENAPATHY MEMBER (TECHNICAL).